

DIVISION BENCH  
COURT - I

**P-109**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/319(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>TATA CAPITAL FINANCIAL SERVICES LIMITED VS AYAN MALLICK</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearances (via video conferencing/physically)**

Mr. A.Guha,Adv. ] For the Financial Creditor

Mr.A.Dutta,Adv. ]

Mr.K.De Sarkar,Adv. ]

Ms.Sutapa Mitra, Adv. ] For Personal Guarantor

**O R D E R**

1. Due to paucity of time, this matter could not be taken up for hearing .
2. Post the matter on **01/07/2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**